

STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURTS OF DISTRICT & SESSIONS JUDGE (SOUTH) & ADDITIONAL SESSIONS JUDGES, SOUTH DISTRICT,
SAKET COURTS COMPLEX FOR MARCH 2019

S.NO.	NAME OF THE JUDICIAL OFFICERS	302 IPC	304 IPC	ARMS ACT	304B IPC	364A IPC	TADA/POTA	MCOCA	SECTION 376 IPC	NDPS	State (FIR) Cases Under Electricity Act 2003	376(D) GANGRAPE	CBI / PC ACT	COMPLAINT CASE (PC Act)	SC/ST ACT	OTHER SESSIONS CASE	APPEALS	REVISIONS	363/365/366a/368/506	TRANSFER PETITION (CRIMINAL)	MISCELLANEOUS APPLICATION/ CASES (CRIMINAL)	POCSO Act	Complaint Cases under Electricity Act 2003	Bonded Labor Act	Misc. Bail Applications	JJ Act	Misc. Application U/s 340 Cr.P.C.	308 IPC	SESSIONS COMMITTAL	EC ACT	BAIL MATTERS	MISC./COMPLAINT CASES	306 IPC	TOTAL	
1	MS. ASHA MENON, LD. DISTRICT & SESSIONS Judge (SOUTH)	13	0		1											15	0	2		3	0											5	1	35	
2	SH. SAURABH KULSHRESHTHA, ASJ-01 VICE SH. BALWANT RAI BANSAL, ASJ-01	13				2			15							3	5	1			591		1		4								8	640	
3	SH. AJAY KUMAR JAIN, ASJ-02	56	7		21	2									35	205	17	22			2												8	375	
4	MS. SUNENA SHARMA, ASJ-03	67	5		29	3			1							177	78	33			1												6	403	
SPECIAL FAST TRACK COURT																																			
5	SH. HARISH DUDANI, ASJ (Special Fast Track Court) VICE MS. ILLA RAWAT, ASJ (Special Fast Track Court)								161			30				0	0	1																192	
NDPS ACT																																		140	
6	SH. RAJESH KUMAR SINGH	8			4					24						28	51	25																140	
ELECTRICITY COURT																																		2416	
7	SH. SANJEEV KUMAR SINGH, ASJ (Electricity) VICE MS. NEELAM SINGH, ASJ (Electricity)										183												2233		0									2416	
CBI / PC ACT COURT																																			
8	MS. ANURADHA SHUKLA BHARDWAJ, SPL JUDGE CBI/PC Act-01 VICE MS. SAVITA RAO, SPL JUDGE CBI/PC Act-01	5			2								17	1		4	35	26													0			90	
9	DR. RAKESH KUMAR-II, SPL JUDGE CBI/PC Act-02												14			45	25															0		84	
10	MS. ILLA RAWAT, SPL JUDGE CBI/PC Act-03 VICE SH. SANJIV JAIN, SPL JUDGE CBI/PC Act-03	6	1		2								16	6		3	26	20			2													82	
TOTAL=>		168	13	0	59	7	0	3	177	24	183	30	47	7	35	435	257	155	0	3	5	591	2233	1	0	4	0	0	0	0	0	5	15	4457	

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS

STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF DISTRICT & SESSIONS JUDGE (SOUTH) AND ADDITIONAL DISTRICT & SESSIONS JUDGES (SOUTH DISTRICT)
SAKET COURTS COMPLEX, NEW DELHI FOR MARCH 2019

S.NO.	NAME OF THE JUDICIAL OFFICERS	SOUTH DISTRICT																				TOTAL													
		CIVIL SUITS	RCA (REGULAR CIVIL APPEAL)	MISC. CIVIL APPEALS	HOUSE TAX APPEALS	APPLICATION UNDER ARBITRATION & CONCILIATION ACT	MISCELLANEOUS APPLICATION	EXECUTION	DEPARTMENTAL ENQUIRY	APPEAL UNDER RTI ACT 2005	IDA	PROBATE ACT CASE	MENTAL HEALTH ACT	GUARDIANSHIP ACT CASES	LAND ACQUISITION CASES	TRADE MARK	Trust Act	APPEALS UNDER DRC ACT	PUBLIC PREMISES (EVICTION OF UNAUTHORIZED OCCUPATIONAL) Act	HINDU ADOPTION CASES	MCD APPEAL		TRANSFER PETITION (CIVIL)	REGULAR CIVIL CASES UNDER ELECTRICITY ACT 2003	Suits Under ESIC Act	ELECTION PETITION	MISCELLANEOUS PROBATE CASE (MPC)	REVOCAION	COPYRIGHT ACT	SMA	CS (COMM)	OMP (COMM)			
1	MS. ASHA MENON, LD. DISTRICT & SESSIONS Judge (SOUTH)	50	8	0		4	10	11										15	1		1	7		0	1								3	118	
2	SH. HARISH DUDANI, ASJ (Special Fast Track Court) VICE MS. ILLA RAWAT, ASJ (Special Fast Track Court)																																	0	0
3	SH. AJAY KUMAR JAIN, ASJ-02																																	3	3
4	SH. SANJEEV KUMAR SINGH, ASJ (Electricity) VICE MS. NEELAM SINGH, ASJ (Electricity)																																	8	8
5	MS. ILLA RAWAT, SPL JUDGE CBI/PC Act-03 VICE SH. SANJIV JAIN, SPL JUDGE CBI/PC Act-03																																	0	0
6	SH. MUNISH MARKAN, ADJ-01	817	79	17		36	25	257	5																									1236	1236
7	SH. NIKHIL CHOPRA, ADJ-02 VICE DR. AJAY GULATI, ADJ-02	309	12	4		11	45	182			192		2	85	87												2	3						934	934
8	MS. VINEETA GOYAL, ADJ-03	835	39	4		22	36	341																							11	3		1291	1291
9	MS. PRIYA MAHENDRA, ADJ-04	869	38	3		37	16	320																										1283	1283
10	MS. JYOTI KLER, ADJ-05	856	14	2		33	44	336							1																			1286	1286
	TOTAL=>	3736	190	30	0	143	176	1447	8	0	0	192	3	6	85	88	0	15	1	0	1	7	8	0	1	2	3	0	0	0	11	6	6159	6159	

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS

**STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF PRESIDING OFFICER-
MOTOR ACCIDENT CLAIMS TRIBUNALS (SOUTH DISTRICT)
SAKET COURTS COMPLEX, NEW DELHI FOR THE MONTH OF MARCH 2019**

S.NO.	NAME OF JUDICIAL OFFICER	SOUTH DISTRICT						TOTAL
		FATAL	INJURIES	DAMAGE OF PROPERTY	EXECUTIONS	A.I.R. / DAR	M / MISC.	
1	Sh. Sameer Bajpai, PO-MACT	164	161	4	74	323	0	726
	TOTAL=>	164	161	4	74	323	0	726

**NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL
STATEMENT RECEIVED FROM THE CONCERNED COURTS**

MONTHLY STATISTICS OF THE TOTAL PENDENCY OF THE EVENING COURT OF SOUTH DISTRICT, SAKET COURTS COMPLEX FOR THE MONTH OF MARCH 2019

S.NO.	NAME OF JUDICIAL OFFICER	Kalandra	M. V. Act	NBT Challans	TOTAL
SOUTH DISTRICT					
1	MS. PRABH DEEP KAUR, ACMM (Evening Court)	51	0	200	251
	TOTAL=>	51	0	200	251

NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURT